

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 21 JAN 1994

APPLICATION NO(s) 958 of 1993.

APPLICANTS: J.Channaiah v/s. RESPONDENTS: Secretary, Ministry of
Defence, New Delhi and Others.

TO.

1. Sri.Sri.M.S.Anandaramu,
Advocate, No.27, 1st Floor,
1st Main Road, Chandrasekhar Complex,
Gandhinagar, Bangalore-9.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 03-01-1994.

Be B. a. v. v.
For DEPUTY REGISTRAR 21/1/94
JUDICIAL BRANCHES.

gm*

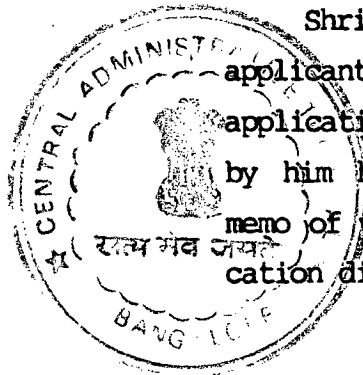
Of Issued
gm

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Application No. 958/ of 1993

ORDER SHEET (contd)

Date	Office Notes	Orders of Tribunal
		<p><u>PKS[VC]/VR[MA]</u> January 3rd, 1994</p> <p><u>ORDER</u></p>



Shri M.S. Ananda Ramu for the applicant seeks leave to withdraw this application as the reliefs sought for by him has already been granted. The memo of withdrawal recorded. The application dismissed as withdrawn.

Sd/-
[V.Ramkrishnan]
MEMBER [A]

Sd/-
[P.K.Shyamasundar]
Vice Chairman

TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
21/1/94